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The High Court of Kerala

Kochi- 682 031  
Dated- 22.12.2018

**Proceedings**

High Court establishment- filling up of vacancy in the category of Filing Scrutiny Officer, High Court on temporary basis- orders issued.

Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.  
2. High Court proceedings No.A6- 7861/2017 dated 17.11.2018.

**Order No.A5- 55277 / 2018**

Sri. Sunil Kumar M., Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 now on deputation as Court Officer in the Kerala Administrative Tribunal, Thiruvananthapuram is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month on temporary basis under the Rule read (1) above, vice Sri.Hashim E., Filing Scrutiny Officer relieved on deputation to the Kerala Administrative Tribunal, Additional Bench, Ernakulam as per the High Court proceedings read (2) above. Sri.Sunil Kumar M., will take charge as Filing Scrutiny Officer from Smt.Veendevi M.S., Filing Scrutiny Officer High Court, on repatriation.

(By Order)

  
K.Haripal  
Registrar General

To

The Officers concerned.  
The Kerala Administrative Tribunal, Principal Bench, Thiruvananthapuram  
(through Registrar, with C/L)  
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)  
The Sub Treasury Officer, Ernakulam.  
The Joint Registrars, High Court  
The Finance Officer, High Court  
The Assistant Registrars concerned, High Court  
The Section Heads concerned, High Court  
The Confidential Assistants to the Registrars and  
the Additional Registrar(General Administration), High Court  
The Finance Wing, High Court.  
The G(Accounts-I & II) Sections, High Court  
The I.T.Section, High Court (**For publishing in the High Court Website**)  
The A1, A3, A4, A6 and A8 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.